## Staff Inspection Unit

681. SHRI VIRENDRA VERMA: Will the Minister of FINANCE be pleased to state:
(a) the names of the Ministries and its attached offices inspected during 1994-95, 1995-96, 1996-97 and 1997-98 by the Staff Inspection Unit;
(b) the economy achieved on their recommendations, Ministry-wise and group-wise, during 1995-96, 1996-97 and 1997-98;
(c) the names of the Ministries and offices who have not implemented the recommendations of the Staff Inspection Unit;
(d) whether any action has been taken by the Government for not implementing the recommendations of Staff Inspection Unit; and
(e) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (e) The information is being collected and will be laid on the Table of the House.

## [Translation]

## Reservation Rules in Nationaileed Banks

682. SHRI HARI KEWAL PRASAD: Will the Minister of FINANCE be pleased to state:
(a) whether the reservation rules are followed in the nationalised banks of the country;
(b) if so, the category-wise percentage of posts filled till date in Canara Bank;
(c) the number of posts reserved for different categories are lying vacants; and
(d) the time by which these vacancies are proposed to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) Yes, Sir.
(b) and (c) As par information made available by the Canara Bank, the percentage of posts filled and backlog vacancies in different cadres is given below:-

|  | Percentage of post filled (as on 31.12.1998) |  |  | Backlog vacancies (as on 30.09.1998) |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Cadre | SC | ST | OBC* | SC | ST | OBC* |
| Officer | 7.60 | 7.16 | 0.80 | 2 | 2 | 6 |
| Clerical | 5.67 | 4.09 | 2.45 | 40 | 29 | 102 |
| Sub-Staff | 24.85 | 4.22 | 5.48 | 13 | 12 | 104 |
| PTEs | 30.43 | 3.27 | 6.26 | 14 | 16 | 103 |

[^0]
[^0]:    -Reservation for OBCs in direct recruitment came into effect from 8.9.1993.

